

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 20th January, 2023

NO. HC.VII-167(Pt.-VIII)/2014/689/A ##### The Hon'ble Gauhati High Court has been pleased to *exempt* the following Judicial Officers of Assam from attending the **2 (two) day** programme on "**Cyber Laws & Appreciation & Handling of Digital Evidence-Refresher Programme**", to be organised by C-DAC, Kolkata at the Judicial Academy Assam, on **22-01-2023 & 23-01-2023**.

Sl. No.	Name	Designation
1.	Smti. Moushumi De	Member, MACT, No.3, Kamrup (M)
2.	Shri Pranab Sarma	Chief Judicial Magistrate, Nagaon
3.	Smti. Sutapa Bhusan	Addl. Chief Judicial Magistrate, Kamrup
4.	Smti. Al Moohmina Muzzammil	Sub-Divisional Judicial Magistrate, Rangia

NO. HC.VII-167(Pt.-VIII)/2014/690/A ##### The Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officers of Assam to attend the **2 (two) day** programme on "**Cyber Laws & Appreciation & Handling of Digital Evidence-Refresher Programme**", to be organised by C-DAC, Kolkata at the Judicial Academy Assam, on **22-01-2023 & 23-01-2023**.

Sl. No.	Name	Designation
1.	Smti. Ranjita Agarwala	Addl. District and Sessions Judge, Udalguri
2.	Shri Pritish Choudhury	Secretary, DLSA, Sonitpur
3.	Shri Uttam Chetri	Counsellor, Family Court, Barpeta
4.	Shri Pranjit Hazarika	Special Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati

The nominated Judicial Officers are directed to report at the Judicial Academy, Assam, Amingaon for attending the training programme at **9:30 A.M.** positively on **22-01-2023 and 23-01-2023**.

The tentative curriculum of the programme is enclosed with this Notification.

Further, in partial modification of this Registry's earlier Notification **NO. HC.VII-167(Pt.-VIII)/2014/236/A** dated 07-01-2023 for the aforesaid programme, the designation of **Shri Tanwir Ikram Hazarika** mentioned at Sl. No. 37 be read as Sub-Divisional Judicial Magistrate (S), Barpeta instead of Special Judicial Magistrate, 1st Class, Kamrup (M), Guwahati.

The other conditions of the Training will remain as same as it was earlier notified.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/691-716/A Dated: 20-01-2023
Copy forwarded for information & necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Asok Bandyopadhyay, Associate Director, ICT & S Group, C-DAC, Kolkata, Govt. of India.
7. The District & Session Judge
Barpeta / Kamrup (M) / Kamrup, Amingaon / Nagaon / Nalbari / Sonitpur
/ Udalguri

(He/She is requested to inform the Judicial Officers under his/her control about this Notification)

8. The Special Judge, CBI & NIA, Assam, Guwahati.
9. The Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati.
10. The Special Judge, Assam.

11. The Presiding Officer, Labour Court, Guwahati.

12. The Member Secretary, Assam State Legal Services Authority.

(He is requested to inform the nominated Judicial Officer under his control about this Notification)

13. The Principal Judge, Family Court, No.1, 2, & 3, Kamrup (M), Guwahati/Barpeta.

(He/She is requested to inform the nominated Judicial Officers under his/her control about this Notification)

14. The Nominated Judicial Officers concerned.

(No accommodation will be provided by the Judicial Academy, Assam for the said programme).

15. The Research Officer, Judicial Academy, Assam.

16. Smti. Moushumi De, Member, MACT, No.3, Kamrup(M).

17. Shri Pranab Sarma, Chief Judicial Magistrate, Nagaon.

18. Smti. Sutapa Bhusan, Addl. Chief Judicial Magistrate, Kamrup (M).

19. Smti. Al Moohmina Muzzammil, Sub-Divisional Judicial Magistrate, Rangia.

20. Shri Tanwir Ikram Hazarika, Sub-Divisional Judicial Magistrate (S), Barpeta.

21. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.

22. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.

23. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

24. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

25. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

26. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
20.01.23
REGISTRAR (JUDICIAL)

Annexure-I

A tentative curriculum of training program for awareness level is attached for your perusal.

Topics	Lecture Day	Time
Registration & Inauguration	Day 1	10.00 A.M. -10.30 A.M.
Basics of IT/ CommunicationTechnology:	Day 1	10.30 A.M. -11.30 A.M.
Handling Digital Evidence: SOPs& Hands on Exposure	Day 1	11.30 A.M.- 12.30 P.M.
Appreciation & Attribution ofelectronic evidence	Day 1	12.30 P.M.- 1.30 P.M.
Lunch Break	Day 1	1.30 P.M. - 2.30 P.M.
Information TechnologyAct2000	Day 1	2.30 P.M. -3.30 P.M.
Mobile forensics	Day 2	10.30 A.M.- 11.30 A.M.
An introduction to Cyber Crimes -Social media & Demonstration	Day 2	11.30 P.M.- 12.30 P.M.
Evaluation	Day 2	12.30 P.M. to 1.00 P.M.